

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 208/TT/2024

Subject : Petition for the determination of transmission tariff from the proposed COD to 31.3.2024 in respect of 1 no. 400 kV Bay at 765/400 kV Kurnool (New) Sub-station under "Implementation of 1 No. 400 kV Bay at 765/400 kV Kurnool (New) Sub-station in the Southern Region.

Date of Hearing : **23.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 14 Others

Parties Present : Shri Mohd. Mohsin, PGCIL
Shri Angaru Naresh Kumar, PGCIL
Shri Arjun Malhotra, PGCIL

Record of Proceedings

The Petitioner's representative submitted that the information sought vide RoP dated 18.11.2024 has been filed vide affidavit dated 6.12.2024. He further submitted that the Petitioner has filed its rejoinder to the reply of KSEBL. He requested time to file the additional information regarding the new development in the transmission asset.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the Petitioner's representative, the Commission directed the Petitioner to file its additional information on an affidavit within two weeks with an advance copy to the Respondents. The Commission further directed the Respondents to file their respective replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder within a week thereafter.
4. The Petition will be listed for the hearing on **13.3.2025**.

By order of the Commission
Sd/-
(T. D. Pant)
Joint Chief (Law)

